

DIVISION BENCH
COURT - II

P-123

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/6(KB)2024
IA(I.B.C)/596(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	INDIAN BANK VS RAMESH KUMAR PRITHANI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For Personal Guarantor
Mr. Mohan Ram Goenka, CS

Mr. S.K. Ray, Adv.] For FC
Ms. Z. Khan, Adv.

Ms. K. Saraf, Adv.] For RP

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/596(KB)2024**
 - a. Ld. Counsel Ms. Swapna Choubey appearing for the PG seeks time to maintainability of the main Petition on the grounds that CIRP is pending against the same Corporate Debtor.
 - b. Therefore, list this matter **on 19.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)